

**IN THE COURT OF BASAVARAJA C.K.,
9TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 19.07.2021**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Notice:</u> 1) R.A. 151/2018</p> <p><u>Arguments:</u> 2) M.A. 117/2020 3) R.A. 68/2017 4) R.A. 91/2017 5) R.A. 119/217</p> <p><u>For enquiry an I.A.:</u> 6) G & WC 39/2019</p> <p><u>Further Arguments:</u> 7) R.A. 138/2016</p> <p><u>Further Evidence:</u> 8) P & SC 23/2020</p> <p><u>Hearing:</u> 9) SC 47/2019</p> <p><u>Summons:</u> 10) SC 43/2020</p> <p><u>Notice:</u> 11) CrI.Misc. 81/2020</p> <p><u>Evidence:</u> 12) SC 262/2014 13) Spl.C 127/2016 14) SC 119/2019 15) SC 165/2020 16) SC 7/2021</p> <p><u>Appearance of Accused:</u> 17) Spl.C 160/2020</p> <p><u>Await Report:</u> 18) Spl.C 6/2019</p> <p><u>HBC:</u> 19) SC 30/2021</p> <p><u>Production of Accused:</u> 20) SC 135/2021</p> <p><u>Further Evidence:</u> 21) Spl.C. 45/2016</p>	<p><u>Notice:</u> 22) EX 58/2019</p> <p><u>Arguments:</u> 23) R.A. 13/2018 24) G & WC 17/2020 25) CrI.A. 11/2017 26) CrI.A. 7/2019 27) CrI.A. 8/2019 28) CrI.A. 7/2020</p> <p><u>Attachment Warrant:</u> 29) EX 165/2018</p> <p><u>Call On:</u> 30) FDP 1/2013</p> <p><u>Await Orders:</u> 31) R.A. 5/2015</p> <p><u>Notice:</u> 32) CrI.Misc. 1094/2021</p> <p><u>Objection:</u> 33) CrI.Misc. 1065/2021 34) CrI.Misc. 1086/2021 35) CrI.Misc. 1089/2021</p>

Sd/-
IX Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.